

F.No. 01(01)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.02.2019

**ORDER NO. 32 of 2019**

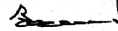
Hon'ble President is pleased to partially modify the roster **order no. 27 of 2019 for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 11.02.2019 to 15.02.2019	Service Tax Division Bench matters
Hon'ble Justice Dilip Gupta, President and Hon'ble Shri Bijay Kumar, Member (Technical)	From 25.02.2019 to 01.03.2019	Customs, Excise & Service Tax Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	18.02.2019 to 22.02.2019	Customs, Excise & Service Tax Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial)	From 25.02.2019 to 01.03.2019	Single Member Bench matters as notified

Note :

1. From 11.2.2019 to 15.2.2019, if any Member of a Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified and these DB matters will be taken-up by the other DB, if available.

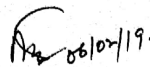
By Orden



(Bineesh Kumar K.S)  
Registrar

Copy to:

SPS to Hon'ble President/ Hon'ble Members/ P.A. to Registrar/ Dy.Registrar/ Asstt. Registrar /Bar Association/ Commissioner(AR)/ Notice Board/ Website/ Guard File/ Office Copy.

  
Dy. Registrar